

NATWAR SINGH : (a) and (b). Expansion schemes are being implemented in the following steel plants :

(i) Bokaro Steel

Plant — 1.7 to 4 MT stage

(ii) Bhilai Steel

Plant — 2.5 to 4 MT stage

(iii) Alloy Steels

Plant, Durgapur — from
160,000

tonnes to 260,000 tonnes of crude alloy steels.

(c) The proposal to expand the Salem Steel Plant from its present capacity for rolling of 32,000 tonnes of stainless steel cold rolled products to 65,000 tonnes is under examination.

Scheme to Set up Units in Export Processing Zones

7055. **SHRI N. DENNIS :** Will the Minister of COMMERCE be pleased to state :

(a) whether Government have initiated any scheme to induce entrepreneurs in high technology areas to set up units in the export processing zones;

(b) if so, the names of such zones which are proposed to be formed;

(c) the details regarding the incentives; and

(d) when the incentives are likely to be provided ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) to (d). The promotion of high tech industries is one of major objectives under the Export Processing Zone Scheme. The incentives available to the units also aim to promote such industries. In addition to the Santacruz Electronics Export Processing Zone, Bombay and Kandla Free Trade Zone, Gandhidham the Govern-

ment have recently sanctioned establishment of four new export processing zones at Madras, Falta (West Bengal), Cochin, and NOIDA (U.P.). The units operating in the export processing zones are already enjoying a package of incentives including the following :

(i) 5 years tax holiday

(ii) Total waiver of licensing for import of capital goods and other/production materials.

(iii) Duty-free import of capital goods and other production materials.

(iv) Exemption from levy of Central excise duties and other levies on products manufactured within the zones;

(v) Grant of 'deemed export' benefits to supplies made from the domestic tariff area to the zone units.

(vi) Foreign equity participation permitted even upto the extent of 100 per cent.

(vii) 25% of the manufactured goods can be sold into the domestic tariff area against valid import licenses.

(viii) Grant of facility to employ foreign technicians the enterprises.

The Board of approvals for the export processing zones encourage establishment of industries in high technology areas.

Working Hours of Canara Bank, R. K. Puram, New Delhi

7056. **SHRI HAFIZ MOHD. SIDDIQ :** Will the Minister of FINANCE be pleased to state :

(a) whether the Canara Bank, R. K. Puram, New Delhi after having started working from 8.30 a. m., has again reverted to its old timing viz. 9 a. m.

thus causing considerable inconvenience to the office-goers;

(b) whether the Indian Bank, Shantiniketan DDA Market, New Delhi which is close by works from 8.30 a. m. onwards; and

(c) if so, the practical difficulties which lie in the way of this Branch of Canara Bank is not opening at 8.30 a.m. whether he proposes to have the matter looked into at the Bank's Head Office level and get its previous timing of 8.30 a. m. restored?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a), (b) and (c). Indian Bank's branch at DDA market Shantiniketan opens at 8.30 A.M. on Mondays and Wednesdays to Saturdays and at 9.00 A.M. on Sundays; Tuesdays being observed as weekly holidays.

Canara Bank has, however, reported that its R. K. Puram branch has changed its opening time to 9.00 AM keeping in view the convenience of the customers. It does not propose to revert back to the old timing of 8.30 AM because there is negligible business between 8.30 AM and 9.00 AM.

Loans Given to M/S. HINDALCO by Public Sector Agencies

7057. **SHRI ANAND SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the details of loans given to M/s HINDALCO by various public sector agencies which still remain to be repaid on 31st March, 1985;

(b) the total interest that stands due from the said firm as on that dates and how much of it is overdue for repayment; and

(c) the steps being taken to recover the dues expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : (a), (b) and (c). In terms of provisions of the statutes governing public sector financial institutions and the Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983 information relating to individual constituents assisted by the institutions cannot be disclosed.

Growth of Synthetic Units.

7058. **SHRIMATI INDUMATI BHATTACHARYYA :** Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the crisis in the jute industry has resulted in spurt in the growth of synthetic units in the country during the past few years; and

(b) the details of the growth of synthetic units in the country since 1980?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) There has been growth of synthetic units in the country.

(b) Till the end of 1979, there were only 120 units out of which 119 were in the small scale sector with a total capacity of 16,000 MTs, per annum. The capacity available at that time in the small scale sector was 14,400 Mts. per annum and 1600 MTs. per annum in medium scale sector. Since then, large number of entrepreneurs have shown interest for this item both in small scale and organised sector. It is estimated that the total installed capacity in the small scale sector as well as in the organised sector at present is around 35,000 MTs. per annum. The total capacity so far registered under DGTD registration/Letters of Intent is about 5 lakh tonnes.

Geological Survey in Datia District (Madhya Pradesh)

7059. **SHRI KRISHNA SINGH :** Will the Minister of STEEL, MINES AND COAL be pleased to state :